

Declaration of Assets and Liabilities

Year..... 2025

I, DILIP KUMAR YADAV, son/daughter/wife of LATE RAJLAL YADAV

aged 51 years, belonging to BIHAR LEGISLATIVE ASSEMBLY

service and presently working as OFFICE ATTENDANT (FARAS)

give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant t-1 Name	Dependant-2 Name	Dependant t-3 Etc. Name
(i)	Cash	1,000 / —	MEENA DEVI 5,000 / —	TARA DEVI MOTHER 5,000 / —	SHIVAM KR (SON)	(CHANDRIKA KRI) (RADHA KRI) DAUGHTER
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	10,000 / — AS 11 FEB 2025 IN SBI BVM PATNA BRANCH	X	X	X	X
(iii)	Bonds, Debentures and Shares in companies	X	X	X	X	X
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	E.P.F SBI BVM PATNA, 1st 1,000 / — per MONTH	X	X	X	X
(v)	Motor Vehicles (details of make, etc.)	X	X	X	X	X
(vi)	Jewellery (give details of weight and value)	X	GOLD 20gm JEWELLARY 100 gm SILVER JEWELLARY	10 gm gold Jewellery 50 gm SILVER JEWELLARY	X	X
(vii)	Other assets, such as values of claims / interests	X	X	X	X	X

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

(Signature)

B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant t-1 Name	Dependant t-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	2 Bigha 10 Kath Market Value 60 Lakh	X	X	X	X
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	X	X	X	X	X
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	X	X	X	X	X
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	3 Katha Market Value 1 Crore	X	X	X	X
(v)	Others (such as interest in property)	X	X	X	X	X

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks	S.B.I BVM, Home loan Bhamgor	10 Lakh
	(ii) Loans from financial institutions		
	(iii) Government Dues:		
	(a) dues to departments dealing with government accommodation		
	(b) dues to departments dealing with supply of water		
	(c) dues to departments dealing with supply of electricity		

डिजीटल साइन

	(d) dues to departments dealing with telephones		
	(e) dues to departments dealing with government transport (including aircraft and helicopters)		
	(f) Other dues, if any		
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	PAN - AFR PY 0541A	
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]		
	(iii) Sales Tax [Only in case of proprietary business]		
	(iv) Property Tax		

C. Personal Detail

GPF/CPF/PRAN No. :-

PTS/BLA - 1055

Gender :-

M (M/F)

Date of Birth :-

1 4 0 3 1 9 7 4 (DD/MM/YYYY)

Class/Group :-

C (A/B/C)

Cadre :-

Bihar Legislative Assembly, Caretaker Service
(Full Name e.g. B.A.S.-Bihar Administrative Service,
B.S.S.- Bihar Secretariat Service etc.)

Home District :-

MADHUBANI, BIHAR

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature: 

Name of Employee: DILIP KUMAR YADAV

Designation: OFFICE ATTENDANT (FARAS)

Department: BIHAR LEGISLATIVE ASSEMBLY

Place: PATNA

Date: 15.11.02.2025

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.